

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 239/2013

Date: 12.6.2014

To
Chairman,
Aravali Power Company Private Ltd.,
NTPC Bhawan, Core-7, SCOPE COMPLEX,
7, Institutional Area, Lodhi Road,
New Delhi-110003

Subject: Determination of Transmission Tariff for 400 kV D/C Jhajjar-Mundka T/L

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

- a) Auditor's Certificate indicating the expenditure including IEDC & IDC as on DOCO (7.11.2013) and additional capital expenditure incurred during 7.11.2013 (DOCO) to 31.3.2014;
- b) Tariff Forms to be revised considering DOCO of 7.11.2013;
- c) Details of Gross Loan/s deployed for ISTS (as per Form-13) and the Net Loan/s as on 7.11.2013;
- d) Supporting documents of the loan/s deployed in Transmission system, indicating interest rates, different dates of drawl and the corresponding rates of interest and Repayment Schedule;
- e) Cumulative Depreciation corresponding to Transmission System from 1.3.2011 to 6.11.2013;
- f) The amount and nature (Substation/ Transmission Line) of initial spares involved in the expenditure as on DOCO;
- g) Other material facts which are not included in this list but are necessary for determination of transmission tariff as per 2009 Tariff Regulations.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)